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title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid on the Table.

**जनजातीय कार्य मंत्री (श्री जुएल ओराम) :** अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) संविधान के अनुच्छेद 338क के खण्ड (6) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (क) (एक) राष्ट्रीय अनुसूचित जनजाति आयोग, नई दिल्ली के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रति।  
(दो) राष्ट्रीय अनुसूचित जनजाति आयोग, नई दिल्ली के वर्ष 2007-2008 के वार्षिक प्रतिवेदन में अंतर्विष्ट सिफारिशों पर की गई कार्रवाई संबंधी ज्ञापन।  
[Placed in Library, See No. LT 5045/16/16]
- (ख) (एक) राष्ट्रीय अनुसूचित जनजाति आयोग, नई दिल्ली के वर्ष 2008-2009 के वार्षिक प्रतिवेदन की एक प्रति।  
(दो) राष्ट्रीय अनुसूचित जनजाति आयोग, नई दिल्ली के वर्ष 2008-2009 के वार्षिक प्रतिवेदन में अंतर्विष्ट सिफारिशों पर की गई कार्रवाई संबंधी ज्ञापन।  
[Placed in Library, See No. LT 5046/16/16]
- (ग)(एक) राष्ट्रीय अनुसूचित जनजाति आयोग, नई दिल्ली के वर्ष 2009-2010 के वार्षिक प्रतिवेदन की एक प्रति।  
(दो) राष्ट्रीय अनुसूचित जनजाति आयोग, नई दिल्ली के वर्ष 2009-2010 के वार्षिक प्रतिवेदन में अंतर्विष्ट सिफारिशों पर की गई कार्रवाई संबंधी ज्ञापन।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले तीन विवरण (हिन्दी तथा अंग्रेजी संस्करण),

[Placed in Library, See No. LT 5047/16/16]

- (3) (एक) अनुसूचित क्षेत्र और अनुसूचित जनजाति आयोग, नई दिल्ली के वर्ष 2002-2004 के वार्षिक प्रतिवेदन (खंड एक, दो और तीन) की एक प्रति।  
(दो) अनुसूचित क्षेत्र और अनुसूचित जनजाति आयोग, नई दिल्ली के वर्ष 2002-2004 के वार्षिक प्रतिवेदन में अंतर्विष्ट सिफारिशों पर की गई कार्रवाई ज्ञापन।  
[Placed in Library, See No. LT 5048/16/16]
- (4) दूसरे अनुसूचित क्षेत्र और अनुसूचित जनजाति आयोग, नवंबर, 2004 की सिफारिशों के कार्यकारी सारांश की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।  
[Placed in Library, See No. LT 5049/16/16]
- (5) राष्ट्रीय अनुसूचित जनजाति आयोग, नई दिल्ली के वर्ष 2002-2004 के वार्षिक प्रतिवेदन में अंतर्विष्ट सिफारिशों पर की गई कार्रवाई संबंधी ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5048/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): Madam, on behalf of my colleague, Shri Bandaru Dattatreya, I rise to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 7 of the Employees' Provident Fund and Miscellaneous Provisions Act, 1952:-

- (1) The Employees' Deposit-Linked Insurance (Amendment) Scheme, 2016 published in Notification No. G.S.R.543(E) in Gazette of India dated 24<sup>th</sup> May, 2016.

[Placed in Library, See No. LT 5050/16/16]

- (2) The Employees Provident Funds (Fourth Amendment) Scheme, 2016 published in Notification No. G.S.R.580(E) in Gazette of India dated 7<sup>th</sup> June, 2016.

- (3) G.S.R.604(E) published in Gazette of India dated 16<sup>th</sup> June, 2016 seeking to rescind Notification No. G.S.R.158(E) dated 10<sup>th</sup> February, 2016.

[Placed in Library, See No. LT 5051/16/16]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): Madam, with your permission, I rise to lay on the Table:-

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Commercial)(No. 21 of 2016)- (Compliance Audit) Crude Oil Production Measurement and Reporting System in ONGC, Ministry of Petroleum and Natural Gas, for the year ended March, 2016 under Article 151(1) of the Constitution.

[Placed in Library, See No. LT 5052/16/16]

(2) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Indian Oil Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2016-2017.

[Placed in Library, See No. LT 5053/16/16]

- (ii) Memorandum of Understanding between the Hindustan Petroleum Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2016-2017.

[Placed in Library, See No. LT 5054/16/16]

- (iii) Memorandum of Understanding between the Bharat Petroleum Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2016-2017.

[Placed in Library, See No. LT 5055/16/16]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, with your permission I wish to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Baddi Infrastructure, Solan, for the year 2014-2015, alongwith Audited Accounts.  
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Baddi Infrastructure, Solan, for the year 2014-2015.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 5056/16/16]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Tiuchirappalli Engineering and Technology Cluster, Tiruchirappalli, for the year 2014-2015, alongwith Audited Accounts.  
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tiuchirappalli Engineering and Technology Cluster, Tiruchirappalli, for the year 2014-2015.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 5057/16/16]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Narol Textile Infrastructure and Enviro Management Ahmedabad, for the year 2014-2015, alongwith Audited Accounts.  
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Narol Textile Infrastructure and Enviro Management Ahmedabad, for the year 2014-2015.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 5058/16/16]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the SIA-Himachal Pradesh State Industrial Development Corporation Limited (for Industrial Area Khandrauri and Pandoga Project), Shimla, for the year 2014-2015, alongwith Audited Accounts.  
(ii) Statement regarding Review (Hindi and English versions) by

the Government of the working of the SIA-Himachal Pradesh State Industrial Development Corporation Limited (for Industrial Area Khandrauri and Pandoga Project), Shimla, for the year 2014-2015.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 5059/16/16]

- (9) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2014-2015.

(ii) Annual Report of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 5060/16/16]

- (11) A copy of the Coffee (Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R. 669(E) in Gazette of India dated 5<sup>th</sup> July, 2016 under sub-section (3) of Section 48 of the Coffee Act, 1942.

[Placed in Library, See No. LT 5061/16/16]

- (12) A copy of the Rubber (Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R. 668(E) in Gazette of India dated 5<sup>th</sup> July, 2016 under sub-section (3) of Section 25 of the Rubber Act, 1947.

[Placed in Library, See No. LT 5062/16/16]

- (13) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 30 of the Tobacco Board Act, 1975:-

(i) S.O.2240(E) published in Gazette of India dated 30<sup>th</sup> June, 2016, authorising the Tobacco Board to allow the traders/dealers of the Tobacco to purchase the excess unauthorized tobacco at the auction platforms by charging penalties as fixed by the Government in the State of Andhra Pradesh.

(ii) S.O.2241(E) published in Gazette of India dated 28<sup>th</sup> June, 2016, relaxing the operation of the provisions of Section 10(1) of the Tobacco Act, 1975 in the State of Andhra Pradesh.

[Placed in Library, See No. LT 5063/16/16]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA):  
Madam, with your permission, I rise to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the North East Zone Culture Centre, Dimapur, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North East Zone Culture Centre, Dimapur, for the year 2014-2015.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 5064/16/16]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the South Zone Cultural Centre, Thanjavur, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the South Zone Cultural Centre, Thanjavur, for the year 2014-2015.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 5065/16/16]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the South Central Zone Cultural Centre, Nagpur, for the year 2014-2015, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Central Zone Cultural Centre, Nagpur, for the year 2014-2015.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 5066/16/16]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the North Central Zone Cultural Centre, Allahabad, for the year 2014-2015, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Central Zone Cultural Centre, Allahabad, for the year 2014-2015.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 5067/16/16]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2014-2015, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2014-2015.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 5068/16/16]

...(Interruptions)

**मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री उपेन्द्र कुशवाहा) :** महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) उत्तराखण्ड सर्व शिक्षा अभियान, देहरादून के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) उत्तराखण्ड सर्व शिक्षा अभियान, देहरादून के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5069/16/16]

- (3) (एक) यूईई मिशन दिल्ली, दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) यूईई मिशन दिल्ली, दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5070/16/16]

- (5) (एक) वेस्ट बंगाल सोसाइटी फार राष्ट्रीय माध्यमिक शिक्षा मिशन, कोलकता के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) वेस्ट बंगाल सोसाइटी फार राष्ट्रीय माध्यमिक शिक्षा मिशन, कोलकता के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5071/16/16]

- (7) (एक) उड़ीसा माध्यमिक शिक्षा मिशन, भुवनेश्वर के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) उड़ीसा माध्यमिक शिक्षा मिशन, भुवनेश्वर के वर्ष 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(8) उपर्युक्त (7) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5072/16/16]

- (9) (एक) राष्ट्रीय माध्यमिक शिक्षा अभियान आंध्र प्रदेश, हैदराबाद के वर्ष 2011-2012 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) राष्ट्रीय माध्यमिक शिक्षा अभियान आंध्र प्रदेश, हैदराबाद के वर्ष 2011-2012 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(10) उपर्युक्त (9) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5073/16/16]

- (11) (एक) राष्ट्रीय माध्यमिक शिक्षा अभियान आंध्र प्रदेश, हैदराबाद के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) राष्ट्रीय माध्यमिक शिक्षा अभियान आंध्र प्रदेश, हैदराबाद के वर्ष 2012-2013 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(12) उपर्युक्त (11) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5074/16/16]

- (13) (एक) नेशनल इंस्टिट्यूट ऑफ ओपन स्कूलिंग, नोएडा के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।  
(दो) नेशनल इंस्टिट्यूट ऑफ ओपन स्कूलिंग, नोएडा के वर्ष 2014-2015 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।  
(तीन) नेशनल इंस्टिट्यूट ऑफ ओपन स्कूलिंग, नोएडा के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(14) उपर्युक्त (13) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5075/16/16]

- (15) (एक) लक्ष्मीप सर्व शिक्षा अभियान स्टेट मिशन अथारिटी, कावारती के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) लक्ष्मीप सर्व शिक्षा अभियान स्टेट मिशन अथारिटी, कावारती के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(16) उपर्युक्त (15) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5076/16/16]

**मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डॉ. महेन्द्र नाथ पाण्डेय) :** महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) "राष्ट्रीय शिक्षा नीति 2016"--नई शिक्षा नीति विकास संबंधी समिति के प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।





- (30) (एक) इंडियन इंस्टीट्यूट आफ साइंस एजुकेशन एंड रिसर्च, तिरुवनंतपुरम के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) इंडियन इंस्टीट्यूट आफ साइंस एजुकेशन एंड रिसर्च, तिरुवनंतपुरम के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(31) उपर्युक्त (30) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5092/16/16]

(32) योजना तथा वास्तुकला अधिनियम, 2014 की धारा 40 की उप-धारा (2) के अंतर्गत योजना और वास्तुकला (कठिनाइयों का निराकरण) तीसरा आदेश, 2016 जो 1 जुलाई, 2016 के भारत के राजपत्र में अधिसूचना सं. का.आ. 2268(अ) में प्रकाशित हुआ था, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5093/16/16]